GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:2499 ANSWERED ON:27.08.2012 FLYOVER SUB WAY AND PEDESTRIAN PATH Mahajan Smt. Sumitra

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the criteria fixed for flyover/subway/pedestrian path/service roads under mandatory provisions in terms of six laning of National Highways in different States of the country;
- (b) whether it is being complied with on the six-lane by-pass road located on NH-3 of Indore in Madhya Pradesh as per the standards fixed by High Powered Technical Group;
- (c) if not, the reasons therefor; and
- (d) the effective steps being taken by the Government to adopt these provisions and get it implemented strictly to avert likely accidents in case of non-compliance of the guidelines of High Powered Technical Group?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

- (a) The criteria for Flyover/Subway/Pedestrian Path have been given in the manual of specification and standards for 6 laning of highways through Public Private Participation published by Indian Road Congress in IRC SP-87:2010. Main criteria are as under:
- i) Service roads shall be provided on 6 lane highway, so that there shall not be any direct access to main highway.
- ii) The vehicular underpass/overpass structure shall be provided at the intersection of the project highways with all the NHs and SHs. For the other category of road, intersecting the project highway and carrying an average daily traffic of more than 5000 Passenger Car Units on the date of inviting bids, such type of underpass/overpass shall be provided.
- iii) An underpass/overpass for crossing of cattle or pedestrian may not be necessary with in a distance of 2 KM from Vehicular underpass.
- (b) to (d) As far as possible, the criteria as per manual of specification and standards are being followed for 6 laning project through Public Private Participation including 6 lane bypass project of Indore-Dewas section of NH 3, subject to financial viability of the project.